

**Central Administrative Tribunal
Principal Bench**

**CP-777/2017
In OA-869/2017**

New Delhi, this the 13th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Anant Ram S/o Sh. Shadi Lal,
R/o Village Bhopura,
Post office Pasonda, near
Defence Colony, 33 foota Road,
Distt. Ghaziabad, UP. Petitioner

(None present) Versus

Dr. Ram Vir Singh,
Commissioner, East Delhi
Municipal Corporation, Udyog Sadan,
Industrial Area, Patparganj,
Delhi-110092. Respondents

(through Sh. M.S. Reen)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

None for the petitioner.

2. Learned counsel for the respondents, Sh. M.S. Reen has handed over a copy of office order dated 06.03.2018 by which pending appeal of the petitioner has been decided.

3. Accordingly, we feel that order of the Tribunal has been complied with. CP is closed. Notices issued to the alleged contemnors are discharged.

**(Uday Kumar Varma)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

/ns/